

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).8576/2021

(Arising out of impugned final judgment and order dated 08-02-2021 in CRLA No.950/2018 passed by the High Court Of Judicature At Allahabad)

LAL MOHAMMAD & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.145064/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.145066/2021-EXEMPTION FROM FILING O.T.)

Date : 18-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Ms. Kumud Lata Das, AOR
 Ms. Anita Pandey, Adv.
 Ms. Ritu Rastogi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice limited to the sentence.

(ARJUN BISHT)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)